

1	2	3
63.	Direct Blue 222	30368
64.	Direct Black 91	30400
65.	Direct Black 154	—
66.	Direct Yellow 7	26090
67.	Direct Yellow 23	26070
68.	Direct Yellow 56	—
69.	Direct Orange 149	—
70.	Direct Red 151	26130

[Translation]

Safety of MPs

3246. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have recently received some letters from Members of Parliament to provide Police constable for the safety of their life and property;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Yes, Sir. Government receives from time to time references from Members of Parliament and takes action on the basis of advice of security agencies for determining level of threat and provides appropriate security. Since 'Public Order' and 'Police' are State subjects under the constitution of India and responsibility for providing security to persons residing within their jurisdiction is that of concerned State/UT Government, such references wherever necessary, are also forwarded to the concerned State/UT Government for appropriate action.

[English]

Procurement of Wheat

3247. DR. LAXMINARAYAN PANDEY :
SHRI DHIRENDRA AGARWAL :
SHRI SONTOSH MOHAN DEV :
SHRI R. SAMBASIVA RAO :
KUMARI SUSHILA TIRIYA :
SHRI MANGAT RAM SHARMA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether domestic procurement of wheat during the current year has been much better than expected;

(b) if so, the details thereof;

(c) the quantity of wheat procured by FCI during the current year upto June 30, 1997;

(d) whether in spite of giving incentive to the farmers, the Government have not been able to procure wheat in sufficient quantity from the farmers;

(e) if so, the reasons therefor and the steps taken to promote procurement in non-traditional States;

(f) whether there are conflicting reports about the wheat stock and import;

(g) if so, the factual position of procurement of wheat; and

(h) the extent to which the wheat procurement has been sufficient and whether in view of procuring sufficient quantity of wheat, the Government have dropped their decision to import the same?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) to (e) A quantity of 92.02 lakh tonnes of wheat has been procured for Central Pool in the current Rabi Marketing Season 1997-98 upto 30.6.97 as against 81.39 lakh tonnes of wheat procured during the corresponding period of last Rabi Marketing Season. The quantity of wheat procured is sufficient to meet the TPDS requirements.

(f) There is a discrepancy in the stock position of wheat maintained by the Ministry and the FCI, which is being reconciled. Imported wheat during 1996-97 conforms to the parameter prescribed in the Prevention of Food Adulteration Act and the phytosanitary and quarantine norms laid down by Government. Another 10 lakh tonnes has been contracted for import during 1997-98.

(g) The actual quantity of wheat procured upto 4.8.97 during current Rabi Marketing Season 1997-98 is 92.69 lakh tonnes

(h) Government constantly reviews the stock position of wheat in the Central Pool and decision to import additional quantities will depend on the emerging situation.

[*Translation*]

Assistance for the Development of Land in U.P.

3248. SHRI D.P. YADAV : Will the Minister of AGRICULTURE be pleased to state:

(a) whether a vast area of agricultural land is yet to be developed in Uttar Pradesh;

(b) if so, the extent of financial assistance provided by the Union Government for the development agriculture land during 1996-97; and

(c) the area of land for which assistance has been sanctioned during 1997-98?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) Ministry of Agriculture released Rs. 71.96 crores under various Schemes including Internationally added Projects during 1996-97 for development of agriculture land in U.P.

(c) An area of about 0.9 lakh ha. has been targeted during the current year.

Forest Land on Lease

3249. SHRI HANSRAJ AHIR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given to USQ No. 3719 on December 17, 1996 and state:

(a) whether the report received regarding lease out of forest land to the State Forest Development Confederation from the Government of Madhya Pradesh has since been examined; and

(b) if so, the action taken by the Central Government thereon?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) The State Government of Madhya Pradesh has informed that no forest land has been leased to any private entrepreneur and the State Government would encourage small and marginal farmers to grow wood species required for industries on marginal/ degraded lands available with them, with financial

assistance from the State Bank of India and Central Bank of India.

(b) The Central Government had informed the State Government that the proposal to lease degraded forest lands to industry/private entrepreneurs would be violative of the Forest (Conservation) Act, 1980 and the National Forest Policy, 1998.

[*English*]

Assistance from UNEP

3250. SHRI G. VENKAT SWAMY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of funds received by the Central Pollution Control Board from the organisation like UNEP during the last two years;

(b) the details of the projects on which the said funds were spent;

(c) whether these projects have since been completed; and

(d) if not, the reasons therefor and the time by which these projects are proposed to be completed?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Ambedkar Villages in J & K

3251. SHRI MANGAT RAM SHARMA : Will the Minister of WELFARE be pleased to state:

(a) the number of villages selected as Ambedkar village in Jammu and Kashmir, district-wise;

(b) whether the Government have not allocated sufficient amount for the development and welfare of these villages; and

(c) if so, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) There is no Ambedkar village in the State of Jammu & Kashmir.

(b) and (c) Does not arise.

Hanglu Skins

3252. SHRI A. SAMPATH :
DR. ASIM BALA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: